

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

IN THE MATTER OF:

Vikas Jain, Prop SP Infra Co.

CP (IB) No. 237/Chd/Hry/2022

...Petitioner-Operational Creditor

Versus

Tirupati Matsup Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 11.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

Court Officer